

HIGH COURT OF SIKKIM
Record of proceedings

I.A. No. 01 OF 2024
IN
CONT. CAS (C)/105/2024 (Filing No.)

AITA MAYA GURUNG & ORS. APPLICANTS

VERSUS

THE BRANCH MANAGER, RELIANCE
GENERAL INSURANCE COMPANY LTD. RESPONDENT

Date: 09.07.2025

CORAM :

HON’BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Applicants : Ms.Tashi Doma Bhutia, Advocate.
Ms. Pritima Sunam, Advocate.
Ms. Anu Riya Subba, Advocate.
For Respondent : Mr. K. Mittal, Advocate (*through V.C.*) and
Ms. Anuradha Tamang, Advocate.

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On the request of the learned counsel appearing on behalf
of the applicans, list this matter again on 29.08.2025 for further
consideration.

Judge